Regarding alleged unjust arrest of two Catholic nuns in Ambikapur, Chhattisgarh

SHRI KODIKUNNIL SURESH (MAVELIKKARA): Madam Chairperson, as Shri K C Venugopal has pointed out, two innocent nuns, who never disobeyed the law, were unlawfully arrested from Durg railway station, Chhattisgarh. Now they are arrested and remanded to the jail by the Chhattisgarh police. The nuns who sacrificed their life for charity works, especially for the poor cancer patients, were charged with forceful religious conversion and are illegally arrested and jailed with the support of Government of Chhattisgarh. So, these nuns should be released immediately. Along with that, the Government of India should intervene in the matters regarding this illegal torture.

माननीय सभापति : माननीय सदस्य आप इस विषय को संक्षेप में रखिए ।

SHRI KODIKUNNIL SURESH: The Ministry of Home Affairs and the Ministry of Minority Affairs should intervene in this matter and make a statement in this House regarding the issue. Madam, in this country, religious minorities are not safe. Christians are not safe.

माननीय सभापति : धन्यवाद माननीय सदस्य प्लीज बैठिए । ? (व्यवधान)

SHRI KODIKUNNIL SURESH: Opportunities for nuns to do social services are denied.

माननीय सभापति : माननीय सदस्य प्लीज़ आप सभी बैठिए, विषय आ गया है । ? (व्यवधान)

SHRI KODIKUNNIL SURESH: Everywhere pastors, missionaries and priests are facing this problem.

माननीय सभापति : माननीय सदस्य डॉ. के. सुधाकर जी । प्लीज माननीय सदस्य विषय आ गया है ।